

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V

Item No.301

Appeal No. 588/252/ND/2019

IN THE MATTER OF:

Income Tax Officer, ward 17(4), New Delhi

Vs.

ROC delhi & Ors. M/s. MV Jewellers Pvt.Ltd

.....PETITIONER

...RESPONDENT

SECTION

Under Section 252

CORAM:

JUSTICE (RETD.) SHRI RAJESH DAYAL KHARE,
HON'BLE MEMBER (JUDICIAL)

Order delivered on 11.10.2019

Ms. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

: Adv. Puneet Rai & Adv. Nalin Mishra

For the Respondent/Corporate Debtor

:

ORDER

Arguments heard. Reserved for orders.

Sd/-

(Sumita Purkayastha)
MEMBER (TECHNICAL)

Sd/-

(Rajesh Dayal Khare)
MEMBER (JUDICIAL)